LITE to create discurbance in the South has not only been recognised by a wide variety of people in South India, but also on this one issue, the United States Government also is as We are. on the same side They have fritten to Pakistan saving that wo have intelligence tr.lorma-Lion that the ISI and LTIE are going to create disorder in South India. Now I would like to know what the response of the Government is. I regret to say that, so far, the Government's response is very confused. In the Hazatbal incident, people who were military men Pakistan, who were caught by our people have been allowed to go back. This softness on the part of the Government in dealing with Pakistan is responsible for 'he growth of ISI the country, should be told the and we. whole truth. If we have to prepare for a war against Pakistan, let us do it, but we cannot allow this country to be penalised by ISI going to all nooks and corners of the country to create problems.

THE DEPUTY CHAIRMAN: The Government should react.

Need to take steps for promoting and protecting women's rights and freedoms

SHRI MURLIDHAR CHANDRA-KANT BHANDARE (Maharashtra): Madam, toady, the world observes "Inertnational Wowen's Day". A woman is at once a mother, a nurse, a teacher, a friend and guide. She is at the core of a family. She thus Occu. pies a pivotal position in the society. But it is regrettable that in reality, she still remains dominated by the male counterpart. She is a constant victim Of acute discrimination and gross deprivation. In the Preamble of the Unfited Nations Charter, the people of the United Nations proclaim fheir determina:tion to reaffirm faith in the fundamental human rights, in the dignity and worth of human person, &n the equal rights of men and women and of nations, large and small". The United Nations is committed to

me principle of equality of men and women, meaning equality in their digrtity and worth as human beings as well as equality in their rights, opportunities responsibilities. There are about thirteen U.N. international instruments, apart from the instruments of ILO and UNESCO, for the protection and promotion of the rights of women. The equality between men and women has to be universal and non-And yet, this equality has negotiable. constantly eluded our societies in diverse part of the world, and the equality of opportunity for women continues to be a distant goal. Discrimination against women is incompatible with human dignity. It obstructs the welfare of the family and society. It prevents the participation of women on equal terms with men in the political, social, economic and cultural life of their countries and is an obstacle too in the full development of the potentialities of women. No that even today an Equal Rights wonder Amendment has not been passed in one of 'he most leading nations.

In our country, our Constitution forbids gender discrimination and recognises the equality between men and women. But the ground reality is just the opposite. Women continue to be oppressed. Our society continues to be male-dominated with the son-preference reigning supreme. The averag elife-span of a woman is longer than that of a man and the female population in most countries is larger than that of male population. In our country from 972 females to 1000 males in 1901, the figure has come down to 927 in the 1991 Census. A girl child is deprived of nutrition, education and even health care.

THE DEPUTY CHAIRMAN; Is gt a Zero Hour mention or a Special Mention?

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: I am concluding. The female foeticide is still on the increase.

India every year, as many as 3.0 lakhs do not live to celebrate their 15th birthday. At least one out of six female deaths is caused by cliscri-mination against the girl child.

An overwhelming percentage of our labour is in the unorganised sector. Half Df them are women. They are not only discriminated in matters of pay and other conditions of service but are also subjected to sexual harassment and physical violence. Madam, the recent instance is of Nirmala which was quoted by Shrimati Jayan-Ihi Natarajan. It appeared on the front page of every newspaper. We also suffer from the evils of child marriages, dowry deaths and rapes. There i,s a rape every 56 minutes in the country. All this is shocking.

Every field of female neglect needs urgent attention and its eradication. All this would need change of social attitudes and elimination of evil practices against women.

THE DEPUTY CHAIRMAN: Can you be a little brief?

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Madam, I will take only one minute.

We have taken a big leap by amen, ding the Constitution to provide one-third reservation for women in all local selfgoverning bodies as also one-third chairpersons in these bodies. The process must go on.

Let us today rededicate ourselves to make women truly equal and independent.

SHRIMATI VEENA VERMA (Madhya Pradesh): Madam, I have to make a Special Mention on the same (issue which is pending for the last three days.

Today, on the International Women's Day, I rise to make a brief survey of the status of women in

India. In India, while we continue to talk about the Fundamental Rights to equality and non-discrimlinatioii on grounds of sex, yet the fact remains that it is a male.dominated society and equality of status of women with men is nowhere to be seen, except in very limited areas of our social life.

Conititutionally women have equal political right to vote in elections and to contest elections to the Parliament State Legislatures and other representative todies. Yet, in practice, the representation of women in Parliament has never been more than just eight per cent or so. It was the highest during Shri Rajiy Gandhi's regime.

उपसभापित : वीणा जी, छोटा सा बोल लीजिए। भ्रापका एसोसिएशन बहुत जरुरी है। बहुत इम्पोर्टेण्ट है, जितना बोड़ा ग्राप बोलें।

SHRIMATI VEENA VRMA; Mad am, today is the InternatSonal Wo men's Day. Please allow me to Speak.

SHRI M. A. BABY (Kerala); Madam, I should be permitted to associate.

THE DEPUTY CHAIRMAN: If you should be permitted, if everybody should be permitted, I have no problem. I have the constraint of lime. If you want to speak a little longer, why don't you speek after the Prime Minfister's reply?

SHRIMATI VEENA VERMA: Madam, when men have been allowed to speak on Women's Day, kindly permit me also.

THE DEPUTY CHAIRMAN: Please foe brief

SHRIMATI VEENA VERMA: Socially speaking, women can hardly think of equality of status. Despite equality of status guaranteed by the Constitution women, continue to be an exploited lot. Stripping of a Drau-

padi in ancient days caused the Mahabharata but now stripping of women day in and day out hardly stirs the soul of the nation. Such strippings of women in public, in broad day light, only remains a talking point, with. of anguish expression and sorrow but there is no penance often for it. The nation finds itself helpless even to punish the culprits.

Not a day passes without any report in newspapers about rapes, gang rapes, custodial rapes and child rapes, and rapes combined with murders of the victims. Cases of gide burning and other heinous crimes against women are rampant.

Many of the crimess against women go unnoticed and what comes to ight is hardly the ip of the iceberg. (... Time bell rings...) Please give me one minute.

THE DEPUTY CHAIRMAN: I have got many names. I have got 13 Special Mentions. I want to finish the by one o'clock. You should have some consideration for your colleagues, not for me. Whether you speak or somebody else speaks, I have no problem.

SHRIMATI VEENA VERMA; Status in the present-day materialistic world is invariably linked with economic s*atus and security; and so is the status of women determinable with reference to their economic position, economic security and freedom from exploitation; which itself comea from their educational training; ranploymen and their property rights. In regard to education and training, womon are nowhere equal to their male counterparts, and in employment: women remain way behind. In this context, I have been consistently pressing for reservation for females in educational institutions., professional colleges and in training institutes and also for employment purposes. The Government too is persistent in assuring us that the matte is coaatuitly under Iti consicleration. In regard to property rights, women, particularly married women, find no place specifically amongst the Hindu married women. She lias no right over the property or her husband whe her moveable or immoveable, during his lifetime Unless she is widowed or deserted or divorced, she acquires no rights in the household of her husband. This is the main reason behind the numerous bride-burn ir g cases which have assumed alarming proportions.

SHRI IQUBAI. SINGH (Punjab): I associate myself with this special Mention.

THE DEPUTY CHAIRMAN; All of us associate ourselves on this issue.

सब लोग इस ईश्यु पर एसोसिएट करते हैं। श्राज श्रंतर्राष्ट्रीय महिला दिवस है (व्यवधान) . . .

एक मानहीय सदस्य : मैडम, सत्या बहिन को जरुर मौका दीजिए।

उपसभापति : सत्या बहिन बोल चुकी हैं।

श्रीसती बीणा वर्मा: मैं सिर्फ एक चीज श्रौर रिकाई कराना चहती हूं कि बढ़ता हमा बॉयलैंग टी०वी० पर दिखाया जाता है, टी०बी० नेटवर्क ग्रीर पिकचर्स में जो भ्राब्सिनिटी, वल्गेरिटी, बढ़ रही है, इसको फौरन रोका जाना चाहिए । यह ैं आज श्रंतर्राष्ट्रीय महिला दिवस पर कहना चाहती ह्रं ।

उपसभापति : ग्राप पहले बोल देती ।

श्रीमती वीगावर्मा: एक ग्रीर चीज मैं यह कहना चाहती हूं कि म्राज तक हमने सब क्षेत्रों में, हर विभाग में किसी न किसी नाम से सबकी उसके ग्रन्छे काम के लिए पुरस्कृत िय है--टीचर हों, साइंटिस्ट हों, कलाकार हों, नाटककार हों, सबको पुरस्कृत किया है लेकिन हमें मांकी महत्व को कम करके नहीं देखना चाहिए । इसलिए मैं ग्राज इस इतर्राष्ट्रीय महिला दिवस पर यह मांग करंगी कि प्रांग मंतर्राष्ट्रीय महिला रिवस पर "राष्ट्रीय मां" एक पुरस्कार शायित किया जाना चाहिए । जब कोई भी शब्दा फर्स्ट स्राता है तो उस पर उसकी मां की मेहनत है, उस स्तर पर, हम उस स्वाइक टेरिया पर एक मां को भी पुरस्कृत कर सकते हैं, यह बात में इस सदन के सामने प्रस्तुत करना चाहती हैं।

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): What about this—when acid is thrown to disfigure other women as was done by Ms. Jayalalitha in Tamil Nadu?

उपसभापति : प्लीज, सत्या बहिन, बस एसोसिएट कर दीजिए, भाषण मत दीजिएगा ।...(व्यवधान)...

श्री कह मदेव आलस्य पासवान (बिहार) : उपसमापति जी, मैं भी एसोसिएट कपता हूं और कहना चाहता हूं कि :—

> नारियों पे जुल्म अब गागवाराना होगा, कह दो जनाने से कि एक हमारा होगा।

श्रीमती सत्या बहिन (उत्तर प्रदेश) : उपसभापति जी, ग्राज श्रंतर्राष्ट्रीय महिला दिवस है, इस संबंध में मैं कहना चाहुंगी कि यहां सदन में काफी लोगों ने इस महत्वपूर्णं विषय पर श्रपने विचार व्यक्त किए हैं। मैं सरकार से यह प्रनुरोध करना चाहती हूं कि आज महिला विवस के उपलक्ष्य में हम लोगों ने जो श्रखबार देखा है ग्रीर उन्हों जो शर्मनाक बात देखने की मिली है एक 13 वर्षीय बालिका के साथ, इसमें एक मैसेज जाना चाहिए, कल ही यह मिलमा चाहिए कि जो लोग इसके लिए जिन्मेदार हैं भीर जिन्होंने उसकी रिपोर्ट नहीं लिखी, उनको सस्पेंड करना चाहिए **प्रोर** सुबह इस कात का मैनेज माना चाहिए कि हमारा सदन और हमारी सरकार इसमें श्रत्यंत गंभीर है।

दूसरी बात, महोदया, मैं यह कहना चाहती हूं कि अंतर्राट्रीय महिला दिवस में हम सबको सोचना पड़ेगा कि जिस तरह से महिलामों को एक भोग की करतु माना भारत है और जिस तरह से सनका सपमान निया जाता है कदन-कहम पर, मैं सनजाते हूं कि इसने ज्यादा अनुनाक बात ग्रार कोई नहीं हो सकतो । मैं मांग करती हूं कि भारतीय दंड संहिता में तंगीधन कर विशेष प्रावधान करना चाहिए कि महिनाओं पर होने वाले अत्नावारों के खिलाफ किजो तरह को दिशाई ग्रीर काताही नहीं बरती जाएगी ।

इसके साय ही एक ग्रौर बात कहना चाहती हूं कि मीडिया के मध्यम से जो गान और अग्नीन प्रदर्शन होता है आर विज्ञापन, चाह किसी चाज का विज्ञापन हा, महिलाओं का उससे कोई ताल्लुक न हा, तब भी महिलाओं का उसमें दिखान जाता है। में कहना चहती हूं कि सब्दा के साथ, इस इत्यं का ग्रापराधिक इत्य समज्ञ कर सरकार कार्रवाई करें। इसा समाहेन प्रश्नों का मीन आर सम्मान बरकरार रहना।

उपसमापति : बस हा गर्मा, श्राप बाज चुकी है ।

Don't raise your hands for every Special Mention just becuase you are a women, This House does not dis-Crimnate between men and women.

Publication of a map showing Kashmir as a separate country

SHKI O. RAJAGOPAL (Madhya Pradesh); Madam when Pakistan is trying to grab Kashmir by various means and the whole nation is very much concerned on this issue, we find that there are some people who want to git; away 1 mir to Pakistan or take it away from India. I have with me a map published in recent publication in Kerala. It is a publication by name Islamic Encyclopaedia which was recently published in Calicut In this, publication they havepublished map. In this map, we will find that Kashmir has not been shown as a part, of India but it has been shown as a separate country just like Prkistan, Afganisthan, etc This has been pub. lished by a Private publisher in Collcut. Though it is by private